Annexure-3

Name of the corporate debtor: CLS ENTERPRISES PRIVATE LIMITED; Date of commencement of liquidation: 29-09-2020; List of stakeholders as on: 12-03-2021 List of operational creditors (Workmen)

SI.	Name of	Name of	Identification	Details of claim received		Details of claim admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if
No	. authorised	workman	No.	Date of	Amount	Total amount	Amount of	Nature of	% share in	contingent	any mutual	claim rejected	claim under	any
	representative, if			receipt	claimed	of claim	claim for the	claim	total amount	claim	dues, that		verification	
	any					admitted	period of		of claims		may be set off			
							twenty-four		admitted					
							months							